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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

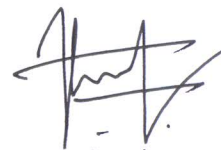
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/164/2016
NAME OF THE PETITIONER(S) : Joseph Selvakumar
NAME OF THE RESPONDENT(S) : M/s Chandra Royal Inn Private Limited & 2 others
UNDER SECTION : 397/398


| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |


M/s Ganesha & Ganesha Counsel for Respondent 3.


13/12/16

ORDER

Counsel for petitioner called but absent.
Counsel for Respondent-3 present. Other
respondents are called, but absent.
The matter is posted for hearing.
put up on 06/01/2017 @ 10.30 A.M.


CH. MOHD SHARIEF TARIQ
MEMBER (JUDICIAL)


K. ANANTHA PADMANABHA SWAMY
MEMBER (JUDICIAL)